GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3760
ANSWERED ON:27.04.2012
CORPORAL PUNISHMENT
Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the National Commission for Protection of Child Rights (NCPCR) has recently released any guidelines on Corporal Punishment;
- (b) if so, the details thereof; and
- (c) whether NCPCR has made any consultations before finalization of such guidelines;
- (d) if so, the details thereof; and
- (e) the action taken by the Government thereon? ANSWER MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a)to

(e): The National Commission for Protection of Child Rights (NCPCR) constituted a Committee to draft guidelines on corporal punishment in schools. The Committee constituted by NCPCR held several consultations for drafting the guidelines. The draft was considered by the Commission and finalized thereafter. The document 'Eliminating Corporal Punishment in Schools', was released by

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a)to (e): The National Commission for Protection of Child Rights (NCPCR) constituted a Committee to draft guidelines on corporal punishment in schools. The Committee constituted by NCPCR held several consultations for drafting the guidelines. The draft was considered by the Commission and finalized thereafter. The document 'Eliminating Corporal Punishment in Schools', was released by the Minister of State (Independent Charge), Women and Child Development, on the occasion of the Foundation Day of NCPCR on 05.03.2012 at New Delhi after consulting and obtaining concurrence of Department of School Education & Literacy. The document covers perceptions about corporal punishment, long term consequences of corporal punishment, and guidelines for affirmative action in schools for the positive development of children.